## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:3744 ANSWERED ON:17.08.2010 ALLOCATION OF LAND TO NEWS AGENCIES Patel Shri R.K. Singh

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has allocated/proposes to allocate land/buildings to various news agencies;
- (b) if so, the details thereof, news agency-wise including Press Trust of India (PTI) alongwith the criteria for allocation of the said land/building;
- (c) whether there are reports that the said land/buildings allocated to the said agencies are being misused;
- (d) if so, the details thererof and the reasons thererfor alongwith the action taken in this regard, agency-wise, including PTI; and
- (e) the remedial measures taken/proposed to be taken by the Government to curb such misuse?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

(a)to (d) Yes, Sir. Details are given at annexure.

(e) The Government has constituted a Committee on 25.05.2009 to examine the issues relating to Press/Media plots. The Committee has submitted its report to the Government.